

(29)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER :

CP/183/2017

NAME OF THE PETITIONER :

KAY CEE KEYAR PRINT AND VISUAL MEDIA
PVT LTD

NAME OF THE RESPONDENT(S) :

ROC CHENNAI

UNDER SECTION :

252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

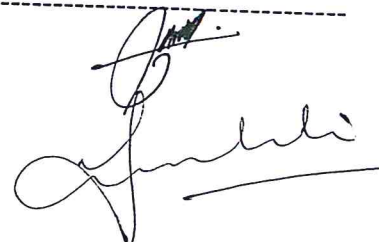
REPRESENTATION BY WHOM

1 POWELL T. MALIYAL

AR for pet, PCS

2 AMBILI. B

Company Prosecutors
ORDER
Rec, Kerala



Heard both the sides. Order reserved.

—sd—
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

—sd—
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)